



**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 127/252/HDB/2017
NAME OF THE COMPANY	Confluence Educational Services Pvt. Ltd
NAME OF THE PETITIONER(S)	Confluence Educational Services Pvt. Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Eswar Reddy	P.C.S	cse8warreddy@gmail.com 9502224274	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard. Shri S.Eswar Reddy, Ld. Counsel for Petitioner.

Orders Reserved. The Ld. Counsel for Petitioner is directed to file their reply within one week.

Member (T)

pc

Member (J)